

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3795  
ANSWERED ON:19.04.2010  
CODE OF CONDUCT FOR COAST GUARD  
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Coast Guard represents at the meetings of the Empowered Committee on Deep Sea Fisheries;
- (b) if so, whether the Coast Guard has assured full cooperation to fishermen in their activities; and
- (c) if so, the details thereof including the code of conduct for the Coast Guard in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Coast Guard attends the meeting of the Empowered Committee on Marine Fisheries, constituted in Ministry of Agriculture which considers the issues related to operation of deep sea fishing vessels. The Coast Guard renders assistance to fishermen in times of distress or in the event of natural calamity, instills a sense of confidence in them through rescue mission and community interaction programmes, besides enforcing, monitoring control and surveillance of the deep sea fishing vessels as per the letter of permission (LoP) scheme of Ministry of Agriculture. While searching vessel the Coast Guard officers conduct themselves as per laid down procedure. A boarding clearance certificate for proper conduct is also taken.